Central Administrative Tribunal Principal Bench

RA 259/2000 in OA 966/1999

New Delhi this the 25 th day of August, 2000

Hon'ble Shri S.R. Adige, Vice Chairman(A). Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Yagya Dutt, Senior Scientific Assistant, Composite Food Laboratory ASC, P-11 (Ground Floor), Havlock Lines, Lucknow Road, Timarpur, Delhi-110054.

Applicant.

Versus

- Union of India through its Secretary Ministry of Defence, South Block, New Delhi.
- Deputy Director General, Supply & Transport, (FI) Army Headquarters, QMG's Branch (ST-7), P.11 (First Floor), Havlock Lines, Lucknow Road, Timarpur, Delhi-110054.
- ASC Records Supply, Bangalore-560007, Karnataka.
- Shri Ramesh Chander, SSA, Composite Food Laboratory ASC, S&T Complex, 7th Floor, Colaba, Mumbai-400005.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

259/2000 has been filed by Respondent 4, Shri Ramesh Chander in OA 966/1999 praying for review of order dated 3.8.2000 passed by the Tribunal.

We have carefully perused the Review Application and are unable to agree with the submissions made by the review applicant that the order dated 3.8.2000 should be reviewed on the grounds taken by him. The order dated

(3)

3.8.2000 has been passed after hearing the counsel for the parties, including Shri B. Lall, learned counsel for Respondent 4, and taking into account the judgement of the Hon'ble Supreme Court in Ajit Singh & Ors. Vs. State of Punjab and Ors. (JT 1999(7) SC 153). As the review applicant has not shown that there is any error apparent on the face of the records or any other sufficient reasons as provided under Order 47 Rule 1 CPC, read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, we find no good grounds to allow the Review Application. In the circumstances, RA 259/2000 is rejected.

(Smt. Lakshmi Swaminathan)
Member(J)

(S.R. Adige) Vice Chairman(A)

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